

HIGH COURT LEGAL SERVICES COMMITTEE, PATNA

TENDER NOTICE NO. 42/2023-24

Quotations are invited from reputed firm/suppliers/authorized dealers having local shop for supply and installation of two sets (02) of **VOLTAS WATER COOLER (WC FS 40/40 NP R134a)** and **KENT R.O. System (Model-KENT ELITE STAR)** in the Patna High Court Mediation Centre, Patna High Court Campus, Patna.

The quotation/tender complete in all respect should reach the office before the undersigned till **5 PM on 13th February, 2024**.

Terms and Conditions:-

1. Quotation/tender received after stipulated time/date shall not be entertained.
2. Further, Catalogue/Image must be enclosed with quotation.
3. The firms must have GST and PAN number.
4. The rate quoted in quotation should be inclusive of all taxes and other charges, if any.
5. The articles should be in good condition.
6. No advance payment shall be made.
7. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
8. Payment will be made in the account of the firm after due verification of items supplied.
9. The successful bidder will have to make an undertaking that proper service will be provided during warranty period on its own responsibility, if informed by this office.

Rajneesh Kumar Srivastava 23-1-24
(Rajneesh Kumar Srivastava)
Registrar-cum-Secretary,
Patna High Court Legal Services Committee.